

[25 August, 2000]

RAJYA SABHA

**Selection Committee for Selecting Persons for Deputation Posts**

3375:SHRI K.B. KRISHNA MURTHY: Will the PRIME MINISTER be pleased -itf state:

(a) whether it is a fact that post in various ranks/grades under the Central Ministries/Deptt. and other Autonomous Statutory, Subordinate/Attached Offic.as are filled by the DOPT by deputing Officers from different services and organizations;

(b) if so, the nature and composition of Selection Committees/Boards constituted for selecting persons for such deputation posts; and

(c) the total number of persons deputed to the above referred posts in the grade of Deputy Secretary/Director, Joint Secretary, Additional Secretary and Secretary during the last five years and number of persons belonging to the SCs/STs among them, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE): (a) Appointments to senior administrative posts at the Centre, excluding posts, which are specifically encadred within the organized Group 'A' Services or filled by recruitment through the Union Public Service Commission, are made under the Central Staffing Scheme, by the Department of Personnel and Training, by borrowing officers from the All India Services and Group 'A' Central Services, on deputation basis. Appointments to posts in autonomous bodies and statutory organization are made by the concerned Ministries/Departments and those are governed by the rules, regulations and procedures prescribed for such appointments.

(b) Appointment to the posts of Deputy Secretaries, Directors and Joint Secretaries/equivalent levels under the Central Staffing Scheme and based on the recommendations of a board called the Civil Services Board, which consists of:—

- |   |   |                       |
|---|---|-----------------------|
| (i) Cabinet Secretary   | : | Chairman (ex-officio) |
| (ii) Secretary (Personnel)  | : | Member (ex-officio)   |
| (iii) One Secretary to the Government of India (to be appointed for a year at a time) | : | Member                |

- (iv) Establishment Officer : Member-Secretary  
(ex-officio)
- (v) Secretary of the Administrative : Co-opted Member  
Ministry/Department concerned

Appointed to these posts are made on the basis of vacancies reported by each Ministry/Department of the Central Government and the officers available on offer for deputation from their respective cadre authorities.

(c) Information on the number of officers in position at the levels of Deputy Secretary /Director, Joint Secretary, Additional Secretary and Secretary, appointed under the Central Staffing Scheme, as on the 1 st of April of the years 1996 to 2000 is given in the Statement annexed (*See* below). Since caste/tribe is not a criterion in making appointments to the aforesaid posts, the statistics in respect of the number of SC/ST officers appointed to posts at the above-mentioned levels is not maintained separately.

#### STATEMENT

*Number of Officers in Position at the Levels of Deputy Secretary and above as on 1st April of the Years 1996 to 2000 Appointed under the Central Staffing Scheme*

SI N	Year	Secretary	Additional Secretary	Joint Secretary	Director	Dy. Secy.	Total
1.	1996	109	79	346	362	408	1304
2.	1997	110	98	368	399	396	1371
3.	1998	116	106	400	462	411	1495
4.	1999	137	106	438	477	395	1553
5.	2000	149	103	454	531	455	1692

#### Population Below Poverty Line

3376. SHRI MANOJ BHATTACHARYA:  
SHRI N.K. PREMACHANDRAN:

Will the PRIME MINISTER be pleased to state:

(a) the percentage of population below poverty line (BPL) in the year 1991-92 when the economic liberalisation commenced;